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C.A.No. 2807 OF 2004  
ITEM No.5

Court No. 6

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.2807/2004( For Preliminary Hearing )

M/S. OSWAL CHEMICALS & FERTILIZERS LTD.

Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE, BOLPUR  
( With appln. for ex-parte stay )

Respondent (s)

Date : 07/05/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA

HON'BLE MR. JUSTICE H.K. SEMA

For Appellant (s)Mr. V.Lakshmikumaran, Adv.  
Mr. Rajesh Kumar,Adv.

Mr. Alok Yadav, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice.

Anita

(Jasbir Singh)  
Court Master